

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH

No. M.A. 334 of 2008  
(O.A. 307 of 1996)

Date of order: 24.7.2008

Present : Hon'ble Mr. P.K. Chatterji, Administrative Member  
Hon'ble Dr. D.K. Sahu, Judicial Member

S.K. KUNDU & ORS.

VS.

UNION OF INDIA & ORS. (Defence)

For the Applicants : Mr. S. Samaddar, Counsel

For the Respondents : Ms. U. Sanyal, Counsel

O R D E R (Oral)

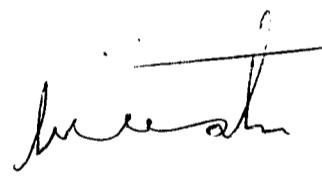
Per Mr. P.K. Chatterji, AM:

This M.A. has been filed by the applicant for re-hearing of the matter in pursuance of the direction of the Hon'ble High Court, Calcutta dated 12.5.2008.

2. The M.A. is allowed.
3. The O.A. may be listed for hearing on 1.9.2008.



MEMBER(J)



MEMBER(A)